

In The Central Administrative Tribunal
Jaipur Bench, Jaipur

OA./TA/MP. No.....199

Union of India & Ors. Versus Bhoor Singh.....

Date of Order	Orders
	MA 165/96 (OA 209/88) (New 714/92)
23.4.1996	Mr. B.S. Mathur, counsel for the applicants (Union of India and others official respondents in the OA) None present for Shri Bhoor Singh. Heard. In the circumstances, further two months time for compliance of the decision in OA No. 714/92 dated 24.1.1994 is granted to the applicants (respondents in the OA). M.A. stands disposed of .

*Read Copy of Order
of Order*
D. S. (SPL)
(H.K.Kapoor)
CLR
(O.P. Sharma)
Member (A)

C. K. (Gopal Krishna)
Vice Chairman